

ITEM NO.1

COURT NO.4

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No.1150 of 2019

In

CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(Arising out of impugned final judgment and order dated 12-12-2018 in CONMT.PET.(C) No.1921/2017 passed by the Supreme Court of India)

RANBIR SINGH

Petitioner(s)

VERSUS

S.K. ROY, CHAIRMAN, LIFE INSURANCE CORP.
OF INDIA & ANR.

Respondent(s)

(With appln.(s) for IA No.193937/2019 - PERMISSION, IA No.193943/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.150429/2019 - CONDONATION OF DELAY IN FILING, IA No.150425/2019 - CONDONATION OF DELAY IN FILING, IA No.20619/2021 - EXEMPTION FROM FILING O.T., IA No.147015/2019 - INTERVENTION, IA No.147009/2019 - INTERVENTION, IA No.104991/2019 - INTERVENTION, IA No.102443/2019 - INTERVENTION, IA No.186561/2019 - INTERVENTION, IA No.182333/2019 - INTERVENTION, IA No.147045/2019 - INTERVENTION, IA No.168477/2019 - INTERVENTION, IA No.159120/2019 - INTERVENTION/IMPLEADMENT, IA No.7129/2020 - INTERVENTION/IMPLEADMENT, IA No.155807/2019 - INTERVENTION/IMPLEADMENT, IA No.3860/2020 - INTERVENTION/IMPLEADMENT, IA No.126951/2019 - INTERVENTION/IMPLEADMENT, IA No.150653/2019- INTERVENTION/IMPLEADMENT, IA No.101576/2020- INTERVENTION/IMPLEADMENT, IA No.98188/2020- INTERVENTION/IMPLEADMENT, IA No.86491/2020- INTERVENTION/IMPLEADMENT, IA No.149627/2019 - INTERVENTION/IMPLEADMENT, IA No.149346/2019- INTERVENTION/IMPLEADMENT, IA No.180300/2019- INTERVENTION/IMPLEADMENT, IA No.11743/2020- INTERVENTION/IMPLEADMENT, IA No.10130/2020- INTERVENTION/IMPLEADMENT, IA No.24142/2021- INTERVENTION/IMPLEADMENT, IA No.20617/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.24220/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH MA 1151/2019 in C.A. No.6950/2009 (XIV-A)
(With appln.(s) for IA No.76984/2019 - APPROPRIATE,
ORDERS/DIRECTIONS, IA No. 157532/2019 - CLARIFICATION/DIRECTION and
IA No.134260/2019 - INTERVENTIONAPPLICATION)

MA 1868/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No.133273/2019 - INTERVENTION APPLICATION)

MA 1862/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No.133294/2019 - EXEMPTION FROM FILING O.T.
IA No.133292/2019 - INTERVENTION APPLICATION)

MA 1861/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133332/2019 - EXEMPTION FROM FILING O.T.
IA No.133330/2019 - INTERVENTION APPLICATION)

MA 1874/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133378/2019 - APPROPRIATE
ORDERS/DIRECTIONS)

MA 1873/2019 in CONMT.PET.(C) No.1660/2018 in C.A. No.6950/2009
(With appln.(s) for IA No.133397/2019 - APPROPRIATE
ORDERS/DIRECTIONS)

MA 1940/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133499/2019 - INTERVENTION/IMPLEADMENT,
IA No.133501/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

MA 1882/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133563/2019 - INTERVENTION APPLICATION)

MA 1883/2019 in CONMT.PET.(C) Nos.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133579/2019 - EXEMPTION FROM FILING O.T.
and IA No.133576/2019 - INTERVENTION APPLICATION)

MA 1876/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133592/2019 - EXEMPTION FROM FILING O.T.
and IA No.133590/2019 - INTERVENTION APPLICATION)

MA 1888/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No.133608/2019 - INTERVENTION APPLICATION)

MA 1866/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133186/2019 - EXEMPTION FROM FILING O.T.
and IA No.133185/2019 - INTERVENTION APPLICATION)

MA 1860/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133156/2019 - EXEMPTION FROM FILING O.T.
IA No. 133154/2019 - INTERVENTION APPLICATION)

MA 1393/2019 in CONMT.PET.(C) Nos.31-32/2018 in C.A. No.6950/2009
(With appln.(s) for IA No.109356/2019 - APPROPRIATE ORDERS/
DIRECTIONS)

MA 1875/2019 in CONMT.PET.(C) No.1660/2018 in C.A. No.6950/2009
(With appln.(s) for IA No.132056/2019 - APPROPRIATE ORDERS/

DIRECTIONS)

MA 1765/2019 in CONMT.PET.(C) No.1944/2017 in C.A. No.6956/2009
(With appln.(s) for IA No.156838/2019 - APPROPRIATE ORDERS/
DIRECTIONS and IA No.128317/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1402/2019 in CONMT.PET.(C) No.1965-1967/2017 in C.A. No.
6953/2009

(With appln.(s) for IA No.112789/2019 - CLARIFICATION/DIRECTION and
IA No.112791/2019 - EXEMPTION FROM FILING O.T.)

MA 1859/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.132948/2019 - EXEMPTION FROM FILING O.T.
and IA No.132657/2019 - INTERVENTION APPLICATION)

MA 1869/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.132928/2019 - EXEMPTION FROM FILING O.T.
and IA No.132924/2019 - INTERVENTION APPLICATION)

MA 1870/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009

(With appln.(s) for IA No.132967/2019 - EXEMPTION FROM FILING O.T.
and IA No.132965/2019 - INTERVENTION APPLICATION)

MA 1864/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.133022/2019 - EXEMPTION FROM FILING O.T.
and IA No.133020/2019 - INTERVENTION APPLICATION)

MA 1872/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009

(With appln.(s) for IA No.133075/2019 - EXEMPTION FROM FILING O.T.
and IA No.133071/2019 - INTERVENTION APPLICATION)

W.P.(C) No.43/2020 (X)

MA 1867/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No. 6950/2009

(With appln.(s) for IA No.133135/2019 - EXEMPTION FROM FILING O.T.
and IA No. 133134/2019 - INTERVENTION APPLICATION)

MA 1889/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.133604/2019 - INTERVENTION APPLICATION)

MA 1878/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009

(With appln.(s) for IA No.133619/2019 - EXEMPTION FROM FILING O.T.
and IA No.133618/2019 - INTERVENTION APPLICATION)

MA 1884/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.133643/2019 - EXEMPTION FROM FILING O.T.
and IA No.133640/2019 - INTERVENTION APPLICATION)

MA 1887/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.133649/2019 - EXEMPTION FROM FILING O.T.
and IA No.133646/2019 - INTERVENTION APPLICATION)

MA 1891/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.133645/2019 - EXEMPTION FROM FILING O.T.
and IA No. 133644/2019 - INTERVENTION APPLICATION)

MA 1880/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No.6950/2009

(With appln.(s) for IA No.133655/2019 - INTERVENTION APPLICATION)

MA 1886/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133658/2019 - EXEMPTION FROM FILING O.T.
and IA No.133657/2019 - INTERVENTION APPLICATION)

MA 1893/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.135331/2019 - INTERVENTION APPLICATION)

MA 1894/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No.6950/2009
(XIV-A)

(With appln.(s) for IA No.135333/2019 - INTERVENTION APPLICATION)

MA 1892/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No. 135351/2019 - INTERVENTION APPLICATION)

MA 1895/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.135695/2019 - INTERVENTION APPLICATION)

MA 1987/2019 in CONMT.PET.(C) Nos.1968-1969/2017 in C.A. No.
6953/2009 (XIV-A)

(With appln.(s) for IA No.144448/2019 - APPROPRIATE
ORDERS/DIRECTIONS and IA No.144450/2019 - EXEMPTION FROM FILING
O.T.)

W.P.(C) No. 110/2020 (X)

MA 2085/2019 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No.
6953/2009 (XIV-A)

(With appln.(s) for IA No.154398/2019 - APPROPRIATE
ORDERS/DIRECTIONS, IA No.154400/2019 - EXEMPTION FROM FILING O.T.
and IA No.154396/2019 - INTERVENTION/IMPLEADMENT)

MA 2339/2019 in C.A. No. 6951/2009 (XIV-A)

(With appln.(s) for IA No.169459/2019 - APPROPRIATE
ORDERS/DIRECTIONS, IA No. 169456/2019 - DISCHARGE OF ADVOCATE ON
RECORD)

MA 557/2020 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No.
6953/2009 (XIV-A)

(With appln.(s) for IA No.9977/2020 - APPLICATION FOR PERMISSION)

MA 858/2020 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No.
6953/2009 (XIV-A)

(With appln.(s) for IA No.122965/2020 - APPROPRIATE
ORDERS/DIRECTIONS, IA No.42653/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No.42654/2020 - EXEMPTION FROM FILING O.T. and IA No.42650/2020
- INTERVENTION/IMPLEADMENT)

MA 412/2021 in CONMT.PET.(C) No. 1968-1969/2017 in C.A. No.
6953/2009 (XIV-A)

(With appln.(s) for IA No.17789/2021 - APPROPRIATE
ORDERS/DIRECTIONS, IA No.17782/2021 - APPROPRIATE ORDERS/DIRECTIONS
and IA No.17760/2021 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1865/2019 in CONMT.PET.(C) No.1921/2017 in C.A. No.6950/2009
(With appln.(s) for IA No.133057/2019 - EXEMPTION FROM FILING O.T.)

and IA No. 133055/2019 - INTERVENTION APPLICATION)
MA 1879/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No.133663/2019 - INTERVENTION APPLICATION)
MA 1881/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No.133664/2019 - EXEMPTION FROM FILING O.T.
and IA No. 133662/2019 - INTERVENTION APPLICATION)
MA 1890/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No.133669/2019 - INTERVENTION APPLICATION)
MA 1885/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No.133670/2019 - EXEMPTION FROM FILING O.T.
and IA No. 133668/2019 - INTERVENTION APPLICATION)
MA 1877/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(With appln.(s) for IA No. 133685/2019 - EXEMPTION FROM FILING O.T.
and IA No. 133684/2019 - INTERVENTION APPLICATION)

Date : 08-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

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Mr. C. Ragavendren, Adv.
Mr. V. Senthil Kumar, Adv.
Mr. P. Rajaram, Adv.
Mr. Ashish Upadhyay, Adv.

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Mr. Arun Mishra, Adv.

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Mr. Shailesh Madiyal, Adv.
Mr. Krishna M. Singh, Adv.
Mr. Ajay Amrit Raj, Adv.
Mr. Ashish Prakash, Adv.
Mr. Sanjeev Gupta, Adv.

Petitioner-in-person

Mr. Vaibhav Manu Srivastava, AOR

Mr. Bankey Bihari Sharma, AOR

Mrs. Anjani Aiyagari, AOR

Dr. Manish Singhvi, Sr. Adv.

Mr. D.K. Devesh, AOR

Mr. Ram Lal Roy, AOR

For Respondent(s)

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Mr. S. Vinayak, Adv.

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Ms. Sumita Hazarika, AOR

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Mr. M.M. Singh, Adv.
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Mr. Anurag Bhardwaj, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

Mr. Dharendra Kumar Mishra, Adv.
Mr. P.B. Reddy, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

Mrs. Kawaljit Kochar, Adv.
Mr. Utkarsh Vats, Adv.
Mr. Deepanshu, Adv.
Mr. Kusum Chaudhary, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master